Subject: Filling up of post of Secretary in the Competition Commission of India on deputation/promotion basis.

The Competition Commission of India invites applications from eligible candidates for appointment to the post of Secretary by the Composite Method of deputation on foreign service terms/promotion. The details of the post, along with eligibility criteria, educational qualification/experience etc. required for the post are given in Annexure-I.

2. In case of selection on deputation basis, appointment to the post will be made on deputation on foreign service terms basis initially for a period not exceeding 3 years, which can be extended upto 7 years and would be governed by the terms and conditions prescribed by the Department of Personnel and Training, Government of India, vide O.M. No.6/8/2009-Estt. (Pay II) dated 17.06.2010, as amended from time to time, as well as by GoI Notification No. GSR 670 (E) dated 14.09.2009, as amended from time to time regarding conditions of service of Secretary, Officers and other employees of CCI. The maximum age limit for appointment to the post on deputation basis shall be ‘not exceeding fifty eight years’ on the closing date of receipt of application in the Competition Commission of India (CCI). However, in case of selection of a departmental candidate, appointment to the post will be made on promotion basis. The Commission reserves the right not to fill up the above vacancy.

3. Apart from basic pay, the post carries DA, HRA and Transport Allowance etc. as applicable to the Central Government employees from time to time. Medical reimbursement is admissible as per the CCI service rules. This is in lieu of CGHS benefits which are not admissible to the employees of CCI. The CCI is an eligible office for allotment/retention of Government Accommodation from General Pool.

4. The Power and functions of the Secretary are governed in terms of ‘The Competition Commission of India (General) Regulations, 2009 (No. 2 of 2009)’ and the brief details of the same are given at Annexure -II.

5. Applications of eligible and willing candidates whose services can be spared for appointment to the post of Secretary, CCI may be forwarded in the prescribed Pro-forma as per Annexure-III, together with all necessary documents i.e. cadre clearance, vigilance clearance, copies of APARs of last five years and Certificate from the Employer, and may be sent to the undersigned at the address indicated above, through proper channel, latest by 30th September, 2022.

6. It is clarified that any form of conditional forwarding from the employer or applications received without the prescribed documents and Certificate from the Employer shall be summarily rejected. Applications which are received after the prescribed date will not be considered. The Commission takes no responsibility for any delay in receipt of application or loss thereof in postal transit.
7. The applicants must ensure that their application should reach CCI through proper channel by the last date prescribed for receipt of applications. However, they may also send an advance copy of the application to CCI well before the last date prescribed and ensure forwarding of their application through proper channel promptly.

8. This may kindly be given wide publicity.

Encl: As above.

To

1. The Secretary, Ministry of Corporate Affairs, 5th Floor, A-Wing, Shastri Bhawan, New Delhi.

2. The Establishment Officer & Additional Secretary, Department of Personnel and Training, North Block, New Delhi – 110001 with the request to kindly get this O.M. placed on the DOPT website for giving it wide publicity.

3. The Director (CS), Deptt. of Personnel & Training, Lok Nayak Bhawan, Khan Market, New Delhi-110003 with the request to get this O.M. placed on the DOPT website for giving it wide publicity.

4. All the Ministries/Departments of the Govt. of India/State Govts./Union Territories as per list.
<table>
<thead>
<tr>
<th>Sl. No</th>
<th>Name of Post &amp; Pay Scale</th>
<th>Eligibility criteria</th>
<th>No. of Post</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Secretary &lt;br&gt;Pay Matrix Level 15 [Rs.182200 - 224100] (Pre-revised scale of Rs.67000 - (annual increment @ 3%) - Rs.79000) &lt;br&gt;or &lt;br&gt;Pay Matrix Level 14 [Rs.144200 - 218200] (Pre-revised scale of Pay Band Rs.37400-67000 + Grade Pay Rs.10000), depending on the availability of candidates as indicated in this Annexure.</td>
<td>1. For appointment on deputation basis: &lt;br&gt;(a) For Pay Matrix Level 15 [Rs.182200 - 224100] &lt;br&gt;(i) From amongst Officers of the Central Government or State Government holding a post in Pay Matrix Level 15 [Rs.182200-224100] [corresponding to pre-revised pay scale of Rs.67000-(annual increment @ 3%) - Rs.79000] OR &lt;br&gt;(ii) From amongst officers of the Central Government or State Government holding a post in Pay Matrix Level 14 [Rs.144200 - 218200] [corresponding to pre-revised pay scale of Pay Band Rs.37400-67000 + Grade Pay Rs.10000], with ten years' experience in Administration or Finance or Industrial management in the same grade. &lt;br&gt;(b) For Pay Matrix Level 14 [Rs.144200 - 218200] &lt;br&gt;(i) From amongst officers of the Central Government or State Government holding a post in Pay Matrix Level 13 A [Rs.131100-216600] [corresponding to pre-revised pay scale of Pay Band Rs.37400-67000 + Grade Pay Rs.8900], with two years' experience in administration or finance or industrial management in the same grade, or &lt;br&gt;(ii) From amongst officers of the Central Government or State Government holding a post in Pay Matrix Level 13 [Rs.123100-215900] [corresponding to pre-revised pay scale of Pay Band Rs.37400-67000 + Grade Pay Rs.8700], with three years' experience in administration or finance or industrial management in the same grade.</td>
<td>01</td>
</tr>
</tbody>
</table>

Desirable for both (a) and (b) categories: Master’s Degree in Economics or Business Administration or Bachelor’s Degree in Law.

2. For appointment on Promotion basis: <br>For Pay Matrix Level 15 [Rs.182200-224100] Five years' experience as Adviser in Pay Matrix Level 14 [Rs.144200 - 218200] [corresponding to pre-revised pay scale of Pay Band Rs.37400-67000 + Grade Pay Rs.10000], in the Competition Commission of India on regular basis.
Powers and functions of the Secretary, CCI.

The powers and functions of the Secretary, CCI are governed by the provisions of ‘The Competition Act, 2002’ and ‘The Competition Commission of India (General) Regulations, 2009 (No.2 of 2009)’, as amended from time to time.

(1) The Secretary shall be the nodal officer on behalf of the Commission for making or receiving all statutory communications, entering into any formal relationships, including signing of any memorandums or arrangement with competition authority or any agency of any foreign country, with the prior approval of the Commission and the Central Government, as per section 18 of the Act.

(2) The Secretary is the custodian of records of the Commission and shall exercise such other functions as may be assigned by the Chairperson.

(3) Subject to the provisions of section 51 of the Act, the Secretary shall assist the Committee of Members constitutes under Sub-section (3) of Section 51 of the Act, for preparation and approval of the Annual budget of the Commission and administration of the Competition Fund.

The complete details of powers and functions of the secretary, CCI are given in ‘The Competition Commission of India (General) Regulations, 2009 (No. 2 of 2009) No. R-40007/6/Reg-General/Notl/04-CCI dated 22nd May, 2009’ which is also available at the CCI website www.cci.gov.in
FORMAT OF APPLICATION

1. Name in Full (IN BLOCK LETTERS)

2. Post Applied For (Pl. mention whether application is for deputation or promotion)

3. Date of Birth (DD/MM/YYYY)

4. Date of superannuation (DD/MM/YYYY)

5. Service to which you belong

6. Status of your present employer: (Pl. specify whether Central Govt./ State Govt./Autonomous/Statutory Body/PSU/ University/Judicial Institution/ others)

7. Initial date of appointment in Govt. service

8. Office address with Telephone No. & email

9. Residential Address with Telephone No.

10. Present post held, along with Pay Matrix Level and present Basic Pay/ Pay Scale/Pay Band and Grade Pay of the post held

11. Educational Qualifications (Matric onwards):

<table>
<thead>
<tr>
<th>Exam Passed</th>
<th>Name of University / Institute / Board</th>
<th>Year of Passing</th>
<th>Duration of Course</th>
<th>Subjects</th>
<th>Percentage of Marks (Mention Distinction, if any)</th>
</tr>
</thead>
</table>

ANNEXURE - III

Copy of passport size photograph to be pasted here

...2/...
12. Please state clearly whether in the light of entries made below, you met the requisite Essential Educational and other qualifications required for the post are satisfied (If any qualification has been treated as equivalent to the one prescribed in the rule, state the authority for the same).

<table>
<thead>
<tr>
<th>Qualification/Experience required</th>
<th>Qualification/Experience possessed by</th>
</tr>
</thead>
<tbody>
<tr>
<td>Essential:</td>
<td>Essential:</td>
</tr>
<tr>
<td>A) Qualification</td>
<td>A) Qualification</td>
</tr>
<tr>
<td>B) Experience</td>
<td>B) Experience</td>
</tr>
<tr>
<td>Desirable</td>
<td>Desirable</td>
</tr>
<tr>
<td>A) Qualification</td>
<td>A) Qualification</td>
</tr>
<tr>
<td>B) Experience</td>
<td>B) Experience</td>
</tr>
</tbody>
</table>

13. Details of employment in chronological order) If needed, enclose a separate sheet duly authenticated by your signature in the format given below:

<table>
<thead>
<tr>
<th>Name of Office/ Instit./ Organisations</th>
<th>Post Held (Designation)</th>
<th>Period Service From</th>
<th>From</th>
<th>To</th>
<th>Nature of Appointment (Regular/ Ad-hoc/ Deputation)</th>
<th>Nature of Duties</th>
</tr>
</thead>
</table>

14. Details of the requisite experience in chronological order, if any, of Administration or Finance or Industrial Management in the same grade:

15. Details of experience in chronological order, if any, of handling investigation/ 'enforcement' of any economic/regulatory law dealing with regulation/investigation and experience in Competition Law/Matters (Mention the name of the Economic Laws etc. & specify number of years of such experience):

16. Nature of present employment i.e. Permanent / Ad-hoc / Temporary
<p>| | |</p>
<table>
<thead>
<tr>
<th></th>
<th></th>
</tr>
</thead>
</table>
| 17. | In case the present employment is held on deputation, please state:  
|   | a) The date of initial appointment.  
|   | b) Period of appointment with address  
|   | c) Name of the parent office/organisation |
| 18. | Details of training undergone: |
| 19. | Any other information that the applicant wants to furnish: |
| 20. | Please state briefly how you find yourself best suitable for the post applied for: |

# Applicants not holding the post in the new Pay Matrix Pay scales/Pay Band & Grade Pay pertaining to Central Government should indicate the equivalence of their pay scale vis-à-vis the Central Government's pay scales and also furnish supporting documents in this regard.

I have carefully gone through the vacancy circular/advertisement and I am well aware that the Curriculum Vitae duly supported by documents submitted by me will also be assessed by the Selection Committee at the time of selection for the post. It is also certified that the information furnished above is correct and true to the best of my knowledge. In the event of my selection, I shall abide by the terms and conditions of services attached to the post.

(Signature) 
Name: 
Place: 
Date:
(Certificate to be furnished by the Employer/Head of office/Forwarding authority)

Certified that the information/details provided in the above application by the applicant are true and correct as per the facts available on records. He/she possesses educational qualifications and experience mentioned in vacancy circular. If selected, he/she will be relieved immediately.

2. It is also certified:
   (i) That there is no vigilance / disciplinary case or criminal case pending or contemplated against Shri/Smt./Ms.
   (ii) That his/her integrity is certified
   (iii) That his/her CR/APAR dossier in original is enclosed/photoscopies of the ACRs/APAR for the last five years duly attested by an officer of the rank of Under Secretary to the Govt. of India or above, are enclosed.
   (iv) That no major/minor penalty has been imposed on him/her during that last ten years, or a list of major/minor penalties imposed on him/her during the last ten years is enclosed (as the case may be).
   (v) That the cadre controlling authority has no objection to the consideration of the applicant for the post mentioned in this advertisement.

Signature

Name and Designation

Tel. No.

Office Seal

Place:

Date:

List of enclosures:
1.
2.
3.
4.
5.